PM PARIDHAN ROZGAR PROTSAHAN YOJANA

4399. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

(a) the aims and objectives of PM Paridhan Rozgar Protsahan Yojana;

(b) whether it is true that Government is bearing 12 per cent of EPF contribution of employer for three years in view of creating 1 crore jobs in a year, if so, the details thereof;

(c) whether it is also true that even after implementation of the scheme, the number of jobs have not reached even one lakh; and

(d) if so, the steps proposed by the Government to achieve target of 1 crore jobs?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्त्रृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): Pradhan Mantri Paridhan Rozgar Protsahan Yojana (PMPRPY) was a labour reform initiative under which Government was bearing the entire 12% of the employers’ contribution to the Employees Provident Fund Scheme for new employees of garment and made-ups sectors for the first three years of their employment. Earlier, 8.33% of employer’s contribution was being provided by Government under Pradhan Mantri Rozgar Protsahan Yojana(PMRPY) and additional 3.67% of employers’ contribution was made available under PMPRPY to garment and made-ups segments to new workers with wage up to Rs. 15,000/- per month.

(b) to (d): With effect from 1.4.2018, Government has started paying full employer’s share i.e. 12% (EPS+EPF) for employees in all sectors (including textiles) for three years to new employees and to existing beneficiaries for their remaining period of three years under PMRPY. A total of 1,21,39,554 members have been identified under upfront and reimbursement till 16.07.2019 under PMPRPY.

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